

Annexure 4

Name of the Corporate debtor: M/s. Karvy Data Management Services Limited ; Date of commencement of CIRP: 15.09.2023; List of Creditors as on : 09.07.2024

List of Un Secured financial creditors (Other than financial creditors belonging to any class of creditors)

S No	Name of Creditors	Details of claims received		Details of claim admitted					Amount of claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	Aditya Birla Finance Limited	06-10-2023	1,24,29,77,493.43	1,24,29,77,493.43	FC	-	No	18.38	-	-	-	-	-
2	BKG M Sand and Aggregates Pvt Ltd	14-12-2023	32,00,33,210.00	32,00,33,210.00	FC	-	No	4.73	-	-	-	-	-
3	Rapid Websolutions Private Limited	09-10-2023	33,40,39,000.00	33,40,39,000.00	FC	-	No	4.94	-	-	-	-	-
4	Allied Hi Tech Industries Pvt. Ltd.	05-10-2023	23,08,13,909.00	23,08,13,909.00	FC	-	No	3.41	-	-	-	-	-
5	Kuminex Energy Private Limited	05-10-2023	15,81,59,316.00	15,81,59,316.00	FC	-	No	2.34	-	-	-	-	-
6	Compar Estates and Agencies Private Limited	07-10-2023	14,96,19,302.00	14,96,19,302.00	FC	-	Yes	-	-	-	-	-	-
7	Haldiram Snacks Private Limited	12-10-2023	9,90,61,475.00	9,90,61,475.00	FC	-	No	1.46	-	-	-	-	-
8	Sri Kumaraswamy Mineral Exports Private Limited	05-10-2023	8,45,11,170.00	8,45,11,170.00	FC	-	No	1.25	-	-	-	-	-
9	Kaks & Bills Private Limited	05-10-2023	7,32,07,999.00	7,32,07,999.00	FC	-	No	1.08	-	-	-	-	-
10	Lan Finance Private Limited	10-10-2023	8,36,50,790.00	8,36,50,790.00	FC	-	No	1.24	-	-	-	-	-
11	Vibhutigudda Mines Private Limited	05-10-2023	5,43,65,763.00	5,43,65,763.00	FC	-	No	0.80	-	-	-	-	-
12	Jineshwar Exim Private Limited	06-10-2023	4,50,70,012.97	4,50,70,012.97	FC	-	No	0.67	-	-	-	-	-
13	Rungta Properties Private Limited	16-10-2023	2,83,55,901.00	2,83,55,901.00	FC	-	No	0.42	-	-	-	-	-
14	Vakil Housing Development Corporation Private Limited	05-10-2023	2,47,12,935.00	2,47,12,935.00	FC	-	No	0.37	-	-	-	-	-
15	Jaj International Limited	04-10-2023	2,37,21,714.00	2,37,21,714.00	FC	-	No	0.35	-	-	-	-	-
16	Advent Dyestuffs & Chemicals Private Limited	05-10-2023	2,13,05,666.00	2,13,05,666.00	FC	-	No	0.31	-	-	-	-	-
17	Bhagwati Exim Private Limited	05-10-2023	2,18,61,248.00	2,18,61,248.00	FC	-	No	0.32	-	-	-	-	-
18	Complete Surveying Technologies Private Limited	14-11-2023	2,33,89,124.00	2,33,89,124.00	FC	-	No	0.35	-	-	-	-	-
19	Page3 Fashions Private Limited	04-10-2023	1,63,06,838.00	1,63,06,838.00	FC	-	No	0.24	-	-	-	-	-
20	Mark & Steve Engineering Private Limited	31-10-2023	1,78,99,921.00	1,78,99,921.00	FC	-	No	0.26	-	-	-	-	-
21	Balram Delear Private Limited	05-10-2023	1,72,52,398.00	1,72,52,398.00	FC	-	No	0.26	-	-	-	-	-
22	Bhagwati Capital Markets Private Limited	05-10-2023	1,45,61,474.00	1,45,61,474.00	FC	-	No	0.22	-	-	-	-	-
23	Jakkur Technoparks Private Limited	09-10-2023	1,67,55,029.63	1,67,55,029.63	FC	-	No	0.25	-	-	-	-	-
24	Pragati Fincap Limited	10-10-2023	1,53,59,162.65	1,53,59,162.65	FC	-	No	0.23	-	-	-	-	-
25	Mercury Fabrics Private Limited	16-12-2023	1,30,04,157.00	1,30,04,157.00	FC	-	No	0.19	-	-	-	-	-
26	Nishee Trading and Investment Pvt Ltd	06-11-2023	1,30,00,000.00	1,30,00,000.00	FC	-	No	0.19	-	-	-	-	-
27	Sanjwin Consulting Solutions Private Limited	06-10-2023	1,17,22,139.00	1,17,22,139.00	FC	-	No	0.17	-	-	-	-	-
28	Indpro Engineering Systems Private Limited	06-10-2023	70,00,000.00	70,00,000.00	FC	-	No	0.10	-	-	-	-	-
29	Medicare Clinic Private Limited	05-10-2023	1,06,30,774.00	1,06,30,774.00	FC	-	No	0.16	-	-	-	-	-
30	Chandak Engineering Works Pvt Ltd	31-10-2023	95,07,630.00	95,07,630.00	FC	-	No	0.14	-	-	-	-	-
31	Top Town and Properties Pvt Ltd	03-11-2023	71,62,330.00	71,62,330.00	FC	-	No	0.11	-	-	-	-	-
32	Reva super structures Private Limited	26-10-2023	72,76,561.00	72,76,561.00	FC	-	No	0.11	-	-	-	-	-
33	Devki Builders Private Limited	06-10-2023	60,63,668.00	60,63,668.00	FC	-	No	0.09	-	-	-	-	-
34	Bhawani Builders and Colonisers Pvt Ltd	13-12-2023	25,00,000.00	25,00,000.00	FC	-	No	0.04	-	-	-	-	-
35	Prash Real Estate Pvt. Ltd	04-11-2023	25,00,000.00	25,00,000.00	FC	-	No	0.04	-	-	-	-	-
36	Whistling Robin Private Limited	11-10-2023	1,10,00,000.00	1,10,00,000.00	FC	-	No	0.16	-	-	-	-	-
37	Lamba Techno Flooring Solutions Private Limited	05-10-2023	26,06,883.00	26,06,883.00	FC	-	No	0.04	-	-	-	-	-
38	Multi Creations Private Limited	13-10-2023	24,53,235.00	24,53,235.00	FC	-	No	0.04	-	-	-	-	-
39	Karvy Financial Services Limited	05-10-2023	1,69,98,52,581.00	1,69,98,52,581.00	FC	-	Yes	-	-	-	-	-	-
40	Karvy Comtrade Limited	11-12-2023	36,00,82,912.00	36,00,82,912.00	FC	-	Yes	-	-	-	-	-	-
41	Karvy Insurance Repository Limited	11-12-2023	3,93,34,117.00	3,93,34,117.00	FC	-	Yes	-	-	-	-	-	-
42	Karvy Reality (India) Limited	11-12-2023	2,97,71,570.00	2,97,71,570.00	FC	-	Yes	-	-	-	-	-	-
43	Karvy Stockbroking Limited	11-12-2023	83,21,23,512.00	83,21,23,512.00	FC	-	Yes	-	-	-	-	-	-
44	Karvy Innotech Limited	11-12-2023	35,18,97,271.00	35,18,97,271.00	FC	-	Yes	-	-	-	-	-	-
45	Karvy Renewable Energy Projects Ltd	11-12-2023	2,53,68,683.00	2,53,68,683.00	FC	-	Yes	-	-	-	-	-	-
TOTAL			6,56,18,48,874.68	6,56,18,48,874.68				45.44	0.00	0.00	0.00	0.00	

	Details of claims received	Details of claim admitted	Amount	Amount	Amount of Claim	Amount	Remarks if any	Remarks
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S No	Name of the creditor	Date of Receipt	Amount Claimed	Amount of claim Admissible	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% of voting share in COC	of Contingent Claim	of any mutual dues, that may be set off	Not Admissible	of claim under verification	if any
46	Spectrum Trimplex Private Limited**	01-07-2024	54,62,714.00	54,62,714.00	FORM C	-	-	NO	NIL	-	-	-	-	
TOTAL (B)			54,62,714.00	54,62,714.00										
TOTAL (A) + (B)			6,56,73,11,588.68											

** The claims are received after the RFRP date i.e., 17.01.2024 in the CIRP process. As per the provisions of the Insolvency Bankruptcy Code, the claims received after the RFRP date have to be taken recommendation from the Committee of Creditors (COC) in the COC meeting and file application with NCLT condonation and then included in the list of creditors. Hence, your claim is admissible /inadmissible after the above process, of your claims will be subject to COC recommendations and NCLT approval.